

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD**

**CP/20/23/2018**

in

**OA/20/260/2015**

**Date of Order : 14.06.2018**

Between :

Prakash Sarkar,  
S/o. Paresh Chandra Sarkar,  
Aged about 40 years,  
Occ: Dy. Station Supdt.,  
Piduguralla Railway Station,  
Guntur Division,  
Guntur District.

... Petitioner

**And**

1. Sri Vinod Kumar Yadav,  
General Manager, S.C. Railway,  
Rail Nilayam, Secunderabad.
2. Sri N.V. Ramana Reddy,  
General Manager (Personnel),  
South Central Railway,  
Rail Nilayam, Secunderabad.
3. Sri Harindra Rao,  
General Manager,  
Eastern Railways, N.S. Road,  
Kolkata, West Bengal.
4. Sri V.G. Bhooma,  
Divisional Railway Manager (Personnel),  
South Central Railway,  
Guntur Division,  
Guntur District.

... Respondents

Counsel for the Applicant

... Mr. M. R. Tagore

Counsel for the Respondents ... Mrs. A.P. Lakshmi,  
SC for Railways

*CORAM:*

Hon'ble Mr.Justice R.Kantha Rao ... Judl. Member  
Hon'ble Mrs. Minnie Mathew ... Admn. Member

## *ORAL ORDER*

*{ As per Hon'ble Mr.Justice R.Kantha Rao, Judl. Member }*

Both side learned counsel present.

2. It is submitted by both the learned counsel that the order, against which the Contempt Petition is filed, has been complied. Hence, the Contempt Petition is closed.

*(MINNIE MATHEW)  
ADMN. MEMBER*

**(JUSTICE R. KANTHA RAO)**  
**JUDL. MEMBER**

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